COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2016 & IA No. 544 of 2017

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bangalore Electricity Supply Co. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Arvind Kamath

Mr. Ashok Bannidinni

Counsel for the Respondent(s) : Ms. Saloni S for R.1

ORDER

I.A. No. 544 of 2017 (Appl. for filing rejoinder)

Delay in filing rejoinder is condoned and rejoinder is taken on record. Application is disposed of.

Appeal No. 80 of 2016

It is represented that pleadings are complete.

List the matter for hearing on 10.10.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt